

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/687/(IB)/2017
NAME OF THE PETITIONER(S) : CMG STEELS PVT LTD
NAME OF THE RESPONDENT(S) : UNIQUE ROOF PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

COUNSEL FOR

APP T. SHRINIKETHAN

COUNSEL FOR
APPLICANT

T. Sh

S. SARASKUMAR

PCS - counsel
for Respondent

S. Sar

ORDER

Counsel for Applicant present. Representative for Corporate Debtor present. Counsel for the Applicant prayed for time stating that settlement talks between the parties are in progress. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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